NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH CA NO.06/2017 and CA NO.15/2017 IN CP NO. 132 (ND)/11 RT No.41/2016

Vikas Garg & Anr.

... Petitioners

Versus.

M/s James Hotels & Ors.

...Respondents

Present: Mr. Atul Sood, Advocate with Mr. Vikas Garg,

petitioner No.1 in person. None for petitioner No.2.

Ms. Riya Bansal for Mr. Gaurav Mankotia,

Advocate for respondents No.1 to 7.

Ms. Poonam Verma, Advocate for respondent No.8.

Learned counsel for the respondents has filed CA No.15/2017 for placing on record the interim report dated 24.12.2016 of the Disciplinary Committee of Institute of Company Secretaries of India and copy thereof has been supplied to the learned counsel for the petitioner. The petitioner has also filed in the Registry reply to CA No. 06/2017 filed by respondents, advance copy of which was given to the learned counsel for the respondents. It is submitted that response to CA No. 15/2017 is already mentioned in reply dated 23.01.2017 filed by the petitioner. Learned counsel for the respondent, Ms. Riya Bansal has made a request for adjournment because of non-availability of Mr. Gaurav Mankotia, Advocate representing the respondent. The matter is adjourned for arguments to 06.03.2017. It is made clear that no further

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CA NO.06/2017 and CA NO.15/2017 IN

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request for adjournment shall be entertained. However, it is revealed

that the respondents have not produced the Share Transfer Register

and Register of Members despite directions on 07.11.2016 and the

subsequent orders but the respondents in response to this have tried to

say that these are not traceable. Consequences thereof may be a point

of arguments.

The extended period for disposal of the case is expiring on

06.02.2017. A request be submitted to the Hon'ble President, Principal

Bench, NCLT, Delhi that it would not be possible to dispose of the case

within the extended period. However, efforts would be made to dispose

of the case as expeditiously as possible.

(Justice R.P. Nagrath)

Member (Judicial)

Deepa Krisham

(Deepa Krishan)

Member (Technical)

January 31, 2017